

Central Administrative Tribunal  
Circuit Bench, Indore

O.A.No.440/98

Wednesday, this the 19th day of ~~Max~~ February, 2003

Hon'ble Shri Justice N.N.Singh, Vice Chairman(J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Nanuram Choudhary s/o late Shri Daulatram  
Choudhary aged 61 years ~~and~~ ex-employees of  
Central Bureau of Narcotics  
r/o H.No.82, LIG Colony,  
Indira Nagar - Neemuch - 458 441 (MP)

..Applicant

(By Advocate: Shri D.M.Kulkarni)

Versus

1. Union of India  
through the Secretary  
Ministry of Finance, Deptt. of Revenue  
North Block, New Delhi
2. The Narcotics Commissioner of India  
19, The Mall, Morar,  
Gwalior - 6
3. The Deputy Narcotics Commissioner  
Neemuch - 458 441 (MP).

(By Advocate: Shri B. Dasilva)

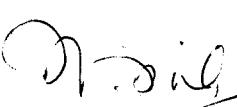
..Respondents

O R D E R (ORAL)

Shri Justice N.N.Singh:

Learned counsel for the applicant seeks permission  
to withdraw the OA on the ground that he has been  
promoted by the respondents. Prayer is allowed. OA  
is dismissed as withdrawn.

(Govindan S. Tampi)  
M (A)  
sunil/

  
(N.N.Singh)  
VC (J)

पृष्ठांकन से ओ/वा. इन्हें प्राप्ति. या  
पृष्ठांकन से ओ/वा. इन्हें प्राप्ति. या

~~ज्ञानवाला~~ 28/2/03

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